## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/96/(IB)/2017 : DALAS BIOTECH LTD NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD UNDER SECTION : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) **DESIGNATION** REPRESENTATION BY WHOM Practicing ADVOCATE, PETITIONER T. RANCHANDRAN D. ELAVARASI

## ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that he has not received the copy of the petition and other documents. Counsel for the petitioner is directed to furnish a copy of the same to the other side. Time extended at request. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)